

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Comp. Appeal (AT) (Ins) No. 464 of 2019**

**IN THE MATTER OF:**

**Mahaveer Ginning & Pressing**

**...Appellant**

**Versus**

**P M P Textiles Spinning Mills Ltd**

**...Respondent**

**Present:**

**For Appellant:- None**

**For Respondent: Mr. B. Karunakaran and Mr. M. Tabish Zia, Advocates for Respondent.**

**O R D E R**

**11.02.2020** Advocate Shree B. Karunakaran is present for Respondent Corporate Debtor. He states that the Respondent has already made all payments for which the Application under Section 9 was filed.

Counsel for the Appellant is not present. Counsel for the Respondent to file affidavit giving all necessary particulars and documents regarding alleged payments made.

List the appeal in orders category 'For Admission (After Notice)' on **24<sup>th</sup> February, 2020.**

[Justice A.I.S. Cheema]  
Member (Judicial)

[Justice A.B. Singh]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

SC/ Man/